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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

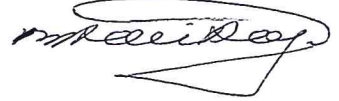
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/404/ (IB)/2017
NAME OF THE PETITIONER(S) : BIO RESIDUE ENERGY TECHNOLOGY PVT LTD
NAME OF THE RESPONDENT(S) : VELAN HOTEL LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

B. RAVI RAJA
COUNSEL FOR PETITOR



ORDER

Counsel for petitioner called absent. Counsel for respondent present and stated that both the parties are making efforts to settle the matter and prayed time for making submissions in regard to the final outcome of the settlement talks. Time extended at request. Put up on 13.11.2017 at 10.30 A.M.

-Sd-
K Anantha Padmanabha Swamy
Member (Judicial)

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